

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4249

ANSWERED ON:20.12.2011

PROPERTY TAX

Bais Shri Ramesh;Pandurang Shri Munde Gopinathrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some of the corporates, bank offices, luxury hotels and individuals owe huge amount of money to the New Delhi Municipal Council (NDMC) as property tax;
- (b) if so, the details thereof including the number of defaulters;
- (c) whether the Government has taken any steps to recover the arrears of property tax from the above defaulters;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)&(b): Yes, Madam. The New Delhi Municipal Council (NDMC) has informed that there are 80 properties in which arrear of more than Rs. 1 crore is outstanding and the demand involved is Rs.396.24 crores.

(c)to(e): Most of the demands are disputed demands or are sub judice or have been remanded by the Court. However, for settlement of such cases the NDMC has introduced a scheme, which provide for a rebate up to 10% on the demand up to Rs.20 lakh and 5% on the demand of more than Rs.20 lakh. The scheme is valid up to 31.03.2012.